

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No. 159 of 2011**

**Monday, this the 11<sup>th</sup> day of April, 2011**

**CORAM:**

**Hon'ble Ms.K.Noorjehan, Administrative Member**  
**Hon'ble Mr.AK Bhardwaj, Judicial Member**

Mr.K.K Damodaran, S/o Kunjan  
aged 59 years, Retired Driver Grade I  
752 TPT Coy ASC CIV GT Pune -1  
Residing at Karuparambil House Thiroor  
Mulankunnathukavu, Thrissur – 680 581

..... **Applicant**

**(By Advocate – Mr.P.A Kumaran)**

**V e r s u s**

1. Union of India represented by  
Secretary to the Government of India  
Ministry of Defense  
New Delhi – 1
2. The Principal Controller of Defence Accounts (Pension)  
Dropudi ghat, Allahabad – 14
3. The Officer Commanding 752 TPT Coy (Civil)  
General Transport, Pune – 1
4. The Branch Manager  
Canara Bank  
Mulankunnathukavu  
Thrissur – 680 581

..... **Respondents**

**(By Advocate – Mr.Sunil Jacob Jose, SCGSC for R1-3 &  
Mr.N Santhosh for R4)**

This application having been heard on 11.04.2011, the Tribunal delivered the following on the same day.

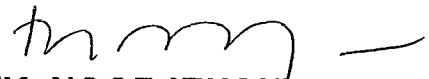
**O R D E R**

**By Hon'ble Ms.K Noorjehan, Administrative Member**

The applicant has filed this Original Application aggrieved by the non-payment of fixed medical allowance. When the case came up for hearing today, the 4<sup>th</sup> respondent, the disbursing bank has produced a statement, wherein it is stated in paragraph 4 that an amount of Rs.17,100 has been credited to the applicant's bank account. The applicant stated that he is satisfied with the action taken by the respondents. As nothing survives in this Original Application, it is closed. Ordered accordingly.

(Dated this the 11<sup>th</sup> day of April, 2011)

  
(A.K. BHARDWAJ)  
JUDICIAL MEMBER

  
(K. NOORJEHAN)  
ADMINISTRATIVE MEMBER

Sv